

E/873 - 876/2000

IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
SOUTH ZONAL BENCH AT CHENNAI

E/873 - 876/2000

(Arising out of Order-in-Appeal No. 5/2000 dated 28.03.2000 passed by the Commissioner of Central Excise (Appeals), Chennai).

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|----|-------------------------------------|-----------|
| 1. | M/s. Harikrishna Polymers Pvt. Ltd. | Appellant |
| 2. | Shri N. Ramachandran, | |
| 3. | Shri N. Ponnuswamy | |
| 4. | Shri R. Narayanamoorthy | |

Vs.

CCE, Chennai-II

Respondent

Appearance

Shri M.N. Bharathi, Advocate,
for the appellants

Shri S. Govindarajan, AC (AR)
for the Respondent.

CORAM :**Hon'ble Ms. Sulekha Beevi, Member (Judicial)****Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)**

Date of Hearing/Decision: 06.07.2017

FINAL ORDER Nos. 41153-41156/2017

Per Bench

The above cases have come up for hearing as per the published list. On perusal of records, it is seen that the matter is stayed by Hon'ble High Court of Madras. Both sides have not been able to submit when the matter is likely to be disposed by the Hon'ble High Court. The appeal is of the year 2000 and it has been



Sulekha Beevi

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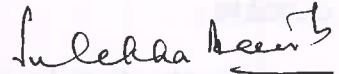
pending before the Tribunal for more than 16 years. Ahead of the transition of Indirect Tax to GST, this Tribunal has been given a mandate to dispose of all old cases at least prior to 2007. Viewed in this light, we are of the considered opinion that it would be appropriate and prudent to close the files for the purpose of statistics. We, however make it clear that the appeals along with stay order / interim orders, if any, will continue before the Tribunal and the matter is closed only for the purpose of statistics. Both sides are at liberty to file application before the Tribunal to reopen the matter as and when the case is disposed by the Hon'ble High Court or in case of any change of circumstance.

2. In the result, all the four appeals are disposed as file closed.

(Dictated and pronounced in open court)



(MADHU MOHAN DAMODHAR)
Member (Technical)

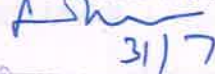


(SULEKHA BEEVI C.S.)
Member (Judicial)

BB



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